

List of Pending Arbitration Cases In Etah Judgeship, Etah

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Next Date	Purpose	Act Section	Nature	Court Where Case Is Pending
1	Arbitration Cases/14/2020	Satendra Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	12-02-2020	13-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
2	Arbitration Cases/15/2020	Manoj Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	12-02-2020	20-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
3	Arbitration Cases/19/2020	Sanjeev Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	12-02-2020	13-07-2022	Judgement	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
4	Arbitration Cases/21/2022	Ganga Singh Vs NHAI	Brajraj Singh(P)	26-05-2022	13-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	District Judge, Etah
5	Arbitration Cases/22/2022	Prem Singh Vs NHAI by Pariyojna Nideshak	Brajraj Singh(P)	26-05-2022	13-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	District Judge, Etah
6	Arbitration Cases/23/2022	Surajbhan Vs NHAI	Rajendra Singh Chauhan(P)	01-07-2022	13-07-2022	Arguments	ARBITRATION ACT--31(5)	Arbitration Cases	District Judge, Etah
7	Arbitration Cases/29/2020	Lakhan Singh Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P)	05-03-2020	27-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
8	Arbitration Cases/30/2020	Karodi Lal Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P)	05-03-2020	27-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
9	Arbitration Cases/31/2020	Sunita Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P)	06-03-2020	20-07-2022	Order/Disposal	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
10	Arbitration Cases/9/2020	Satyendra Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Ch. Rajput(R)	12-02-2020	13-07-2022	Judgement	ARBITRATION ACT--34	Arbitration Misc.	District Judge, Etah
11	Arbitration Execution/20/2022	M/ss Shriram City Union Finance Ltd Rep by Mr Prashant Kumar Vs Kusum	Nitin Chandresh Sharma(P),	01-07-2022	18-07-2022	Hearing	ARBITRATION ACT--36	Arbitration Execution	District Judge, Etah

12	Civil Misc/191/2019	Lallu Sahai Vs National Highway Authority of India Through Project Director National Highway Authority of India	Adesh Kumar Saxena(P), Ramesh chandra Rajpoot(R)	29-03-2019	20-07-2022	Hearing	ARBITRATION ACT--34		District Judge, Etah
13	Misc Civil Cases/101/2022	Karan Singh Vs NHAI by Project Director	Mahipal Singh Verma(P)	01-07-2022	18-07-2022	Disposal of Other Appl	ARBITRATION ACT--34		District Judge, Etah
14	Misc Civil Cases/102/2022	Damodar Singh Vs NHAI by Project Director	Mahipal Singh Verma(P)	01-07-2022	13-07-2022	Disposal of Other Appl	ARBITRATION ACT--34		District Judge, Etah
15	Misc Civil Cases/103/2022	Devendra Singh Vs NHAI by Project Director	Mahipal Singh Verma(P)	01-07-2022	13-07-2022	Disposal of Other Appl	ARBITRATION ACT--34		District Judge, Etah
16	Misc Civil Cases/107/2021	Pitambar singh Vs National Highway Authority of India	Avdhesh Kumar Gupta(P)	26-10-2021	20-07-2022	Hearing	ARBITRATION ACT--34		District Judge, Etah
17	Misc Civil Cases/29/2020	Suresh Chandra Vs National Highway Authority of India Through Project Director National Highway Authority of India	Adesh Kumar Saxena(P), Ramesh chandra rajpoot(R)	05-02-2020	20-07-2022	Further Order	ARBITRATION ACT--34		District Judge, Etah
18	Misc Civil Cases/97/2022	Urmila Devi Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rakesh Kumar Kulshrestha(P)	31-05-2022	18-07-2022	For Disposal	ARBITRATION ACT--34		District Judge, Etah
19	Misc Civil Cases/98/2022	Bhagirath Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rakesh Kumar Kulshrestha(P)	31-05-2022	18-07-2022	For Disposal	ARBITRATION ACT--34		District Judge, Etah
20	Regular Misc/6/2019	Ajeet Kumar Gupta Vs National Highway Authority of India Through Project Director National Highway Authority of India	Ajeet Kumar Gupta(P), Ramesh chandra rajpoot(R)	10-05-2019	13-07-2022	Hearing	ARBITRATION ACT--34		ADJ Court No.01, Etah
21	Regular Misc/7/2019	Chandra Shekhar Gupta Vs Bhartiya Rashtriya Rajmarg Pradhikaran	Ajeet Kumar Gupta(P), Ramesh Ch. Rajput(R)	10-05-2019	13-07-2022	Hearing	ARBITRATION ACT--34		ADJ Court No.01, Etah
22	Regular Misc/9/2019	Devendra kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra singh chauhan(P), Ramesh chandra.Rajput(R)	14-05-2019	13-07-2022	Hearing	ARBITRATION ACT--34		ADJ Court No.01, Etah
23	Regular Misc/8/2019	Jiwaram Vs Bhartiya rastiya rajmarg	Rajendra singh chauhan(P), R. Chandra Rajput(R)	14-05-2019	13-07-2022	Hearing	ARBITRATION ACT--34		ADJ Court No.01, Etah
24	Regular Misc/10/2019	Rewtiram Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajput(R)	21-05-2019	13-07-2022	Hearing	ARBITRATION ACT--34		ADJ Court No.01, Etah

25	Regular Misc/11/2019	Kishanpal Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Ch. Rajput®	24-05-2019	13-07-2022	Hearing	ARBITRATION ACT--34		ADJ Court No.01, Etah
26	Arbitration Cases/4/2020	Shekhar Public High School Vs National Highway Authority of India Through Project Director National Highway Authority of India	Chandra Shekhar Gupta(P), Ramesh chandra rajpoot(R)	28-01-2020	13-07-2022	Hearing	ARBITRATION ACT--34		Spl. Judge SC/ST Act
27	Arbitration Cases/24/2020	Gaya Shri Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	19-02-2020	13-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	Spl. Judge SC/ST Act
28	Civil Appeal/22/2015	Beena Gupta Vs Ramesh Chandra Gupta	Shiv Shanker Agarwal(P)	24-03-2015	14-07-2022	Arguments	ARBITRATION ACT--39		Spl. Judge SC/ST Act
29	Civil Appeal/20/2015	Beena Gupta Vs Ramesh Chandra Gupta	Shiv Shanker Agarwal(P)	24-03-2015	14-07-2022	Arguments	ARBITRATION ACT--39		Spl. Judge SC/ST Act
30	Arbitration Cases/10/2022	Bhudev singh Vs National highway authority of india	S.S.Anjana(P)	27-04-2022	13-07-2022	Order/Disposal	ARBITRATION ACT--33	Arbitration Cases	Spl. Judge SC/ST Act
31	Arbitration Cases/11/2022	Prem Singh Vs National highway authority of india	S.S.Anjana(P)	27-04-2022	13-07-2022	Arguments	ARBITRATION ACT--33	Arbitration Cases	Spl. Judge SC/ST Act
32	Arbitration Cases/12/2022	Rampal singh Vs National highway authority of india	S.S.Anjana(P)	27-04-2022	13-07-2022	Judgement	ARBITRATION ACT--33	Arbitration Cases	Spl. Judge SC/ST Act
33	Arbitration Cases/18/2022	Radha Devi Vs National Highway Authority of India Through Project Director National Highway Authority of India	Adesh Kumar Saxena(P), Ramesh chandra rajpoot(R)	18-05-2022	13-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	Spl. Judge DAA
34	Arbitration Cases/19/2022	Narendra Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Adesh Kumar Saxena(P), Ramesh chandra Rajpoot(R)	18-05-2022	13-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	Spl. Judge DAA
35	Arbitration Cases/20/2022	Charan Singh Vs National Highway Authority of India Through Project Director National Highway Authority of India	Adesh Kumar Saxena(P), Ramesh chandra rajpoot(R)	19-05-2022	13-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	Spl. Judge DAA
36	Regular Misc/2/2019	Greesh Chandra Pachauri Vs DM Etah	Arvind kumar Bhardwaj(P)	28-02-2019	13-07-2022	Arguments	ARBITRATION ACT--34		Spl. Judge DAA

37	Arbitration Cases/21/2020	Girish Chandra Verma Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P)	13-02-2020	02-08-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	Spl. Judge EC Act
38	Arbitration Cases/7/2020	Ravendrapal Mishra Vs National Highway Authority of India Through Project Director National Highway Authority of India	Shiv Shanker Agarwal(P), Ramesh chandra Rajpoot(R)	05-02-2020	18-07-2022	Hearing	ARBITRATION ACT--34		Spl. Judge EC Act
39	Arbitration Cases/8/2020	Sanjay Mishra Vs National Highway Authority of India Through Project Director National Highway Authority of India	Shiv Shanker Agarwal(P), Ramesh chandra rajpoot(R)	05-02-2020	18-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	Spl. Judge EC Act
40	Arbitration Cases/23/2020	Kusuma Devi Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	19-02-2020	02-08-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	Spl. Judge EC Act
41	Arbitration Cases/25/2020	Prempal Singh Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	19-02-2020	02-08-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	Spl. Judge EC Act
42	Arbitration Cases/13/2021	Dharmveer Singh Vs National Highway Authority of India	Rajendra Singh Chauhan(P)	03-11-2021	13-07-2022	Hearing	ARBITRATION ACT--34,	Arbitration Misc.	Spl. Judge EC Act
43	Arbitration Cases/10/2020	Hakim Singh Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	12-02-2020	08-08-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	ADJ Court No.02
44	Arbitration Cases/11/2020	Shyamveer Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	12-02-2020	08-08-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	ADJ Court No.02
45	Arbitration Cases/16/2022	Jitendra Kumar Vs NHAI RepBy Pariyojana Nideshak	Rajendra Singh Chauhan(P)	04-05-2022	14-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	Court No.03
46	Arbitration Cases/1/2020	Sushil Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of Ind	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	07-01-2020	15-07-2022	For Disposal	ARBITRATION ACT--34		Court No.03
47	Arbitration Cases/3/2022	Puspendra Kumar Vs National Highway Authority of India Through Project Director National Highway Authority of India	Avadhesh Kumar Gupta(P)	05-03-2022	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	ADJ Court No. 04
48	Arbitration Cases/17/2022	Rajkumar Vs NHAI RepBy Pariyojna Nideshak	Adesh Kumar Saxena(P)	13-05-2022	21-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Cases	ADJ Court No. 04
49	Arbitration Cases/13/2020	Anuradha Gupta Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	12-02-2020	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.01

50	Arbitration Cases/12/2020	Gyan Devi Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	12-02-2020	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.01
51	Arbitration Cases/18/2020	Rekha Yadav Vs National Highway Authority of India Through Project Director National Highway Authority of Indi	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	12-02-2020	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.01
52	Arbitration Cases/17/2020	Saroj Kumari Vs National Highway Authority of India Through Project Director National Highway Authority of Indi	Rajendra Singh Chauhan(P), Ramesh chandra rajpoot(R)	12-02-2020	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.01
53	Arbitration Cases/20/2020	Mithlesh Kumari Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	12-02-2020	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.01
54	Arbitration Cases/26/2020	Reena Kumari Vs National Highway Authority of India Through Project Director National Highway Authority of India	Rajendra Singh Chauhan(P), Ramesh chandra Rajpoot(R)	27-02-2020	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.01
55	Arbitration Cases/4/2022	Vimlesh Goswami Vs National Highway Authority of India Through Project Director National Highway Authority of India	Avadhesh Kumar Gupta(P)	05-03-2022	20-07-2022	Arguments	ARBITRATION ACT--34	Arbitration Cases	ADJ/FTC Court No.02
56	Arbitration Cases/6/2022	Bhoop Singh Vs NHAI	Brijraj Singh(P)	06-04-2022	14-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Cases	ADJ/FTC Court No.02
57	Arbitration Cases/13/2022	Girand Singh Vs NHAI RepBy Pariyojna Nideshak	Mahipal Singh Verma(P)	27-04-2022	14-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Cases	ADJ/FTC Court No.02
58	Arbitration Cases/14/2022	Janak Singh Vs NHAI RepBy Pariyojna Nideshak	Mahipal Singh Verma(P)	27-04-2022	14-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Cases	ADJ/FTC Court No.02
59	Arbitration Cases/15/2022	Kishanlal Vs NHAI	Brajraj Singh(P)	27-04-2022	14-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Cases	ADJ/FTC Court No.02
60	Arbitration Cases/33/2020	Suresh Chandra Vs National Highway Authority of India Through Project Director National Highway Authority of In	Rajendra Singh Chauhan(P), Ramesh Chandra Rajput(R)	19-03-2020	14-07-2022	Hearing	ARBITRATION ACT--34	Arbitration Misc.	ADJ/FTC Court No.02